

In the High Court of Judicature, Bombay.

Monday, the 29th day of August — 1864.

SPECIAL APPEAL No. 315 or 1864

Kaashaba Balsket —
of the Konkan Dis-
trict — (Original Plaintiff)

Appellant,

versus

Panshet bin Perma-
nendshet of the Konkan
District — (Original Defendant)

Respondent

Rs. 15-0-0

The claim in the Original Suit was to recover a piece of ground 60 cubits by 1-

In Appeal No. 200 — of 1863 the Assistant Judge — of the District of the Konkan at Panaji affirmed the Decree of the Juff of Alibag who had decreed in favour of Defendant.

A Special Appeal was preferred in the High Court on the grounds that (1) there has been an error in law in the investigation of the case which has produced error in the decision

of

of the case upon the merits in that,
(a) The Court below has apparently
mistaken the Appellant
for the opposite party and weighs
the evidence accordingly.

(b) The Report of the Com-
missioner deputed to make
local investigations has been
misconstrued in as much as
he is held to have "reported in
favor of Shamshel" the opposite
party, whereas the Report is en-
tirely in favor of the appellant -
so also N^o. 16.

The Court confirms the decree of the
Appellate Judge with costs on the
Appellant.

Joseph Arnold
Attorney for
Appellant.

MEMORANDUM OF COSTS incurred in Special Appeal No. 305

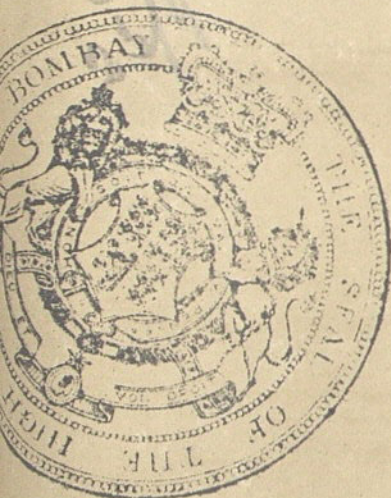
of 1864 against the decision of the Assistant Judge of the District of the *Ponkum* and disposed of on the 29th Sep^r 1864 by *Confirming the same with Costs*

BY THE APPELLANT—

In the District.			
In the <i>Moonseiff's Court</i>	5	92	
In the <i>Asst. Judge's Court</i>	3	52	
			8.144
In this Court.			
Stamp for Memorandum of Special Appeal	1	"	"
Stamps for copies of Decree and Judgment	1	8	"
Stamp for Vukeelutnama	2	"	"
Batta for Process and Postage	1	"	"
Sectioner's Fee	"	11	9
Vukeel's Fee	"	7	2
			6.10.11
			Rupees.... 15.9.3

BY THE RESPONDENT.

In the District.			
In the <i>Moonseiff's Court</i>	3	11	2
In the <i>Asst. Judge's Court</i>	1	7	2
			5.24
In this Court.			
Stamp for Vukeelutnama	2	"	"
Vukeel's Fee	"	7	2
			2.7.2
			Rupees.... 7.9.6



G. H. Sumner
For Acting Registrar

G. H. Sumner

The 29th day of *September* 1864.
For Sealer